

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : CA 13/16  
PETITION NUMBER : TP 240/16  
NAME OF THE PETITIONER(S) : MBNA INDIAN SERVICES PVT. LTD.  
NAME OF THE RESPONDENT(S) : —  
UNDER SECTION : 62(A)

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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SARVOTHAM.P  
9916710757

Rep of Company

Sarvatham

Representative of Petitioner is present. He requested time to comply with the order.

Time extended till 06.02.2017.

MEMBER (J)

MEMBER (T)